

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: POWERCON PROJECTS AND ASSOCIATES LIMITED Date of Commencement of Liquidation: 23-01-2019; List of Stakeholders as on Date: 24-05-2021; Name of IP: Mr. Chaitanya Kumar Ray; Last 5 digitof registration number: 10260

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 0 | 0 | 203547 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 2 | 174583180 | 2 | 168985215 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 1 | 213154295 | 1 | 79082485 | 0 | 0 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 9 | 3414325 | 9 | 3414325 | 0 | 0 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 1 | 29659093 | 1 | 29659093 | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 2 | 77065404 | 1 | 8053414 | 0 | 0 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | | 0 | 0 | 0 | Annexure 9 |
| Total | | 15 | 497876297 | 14 | 289398079 | 0 | 0 | 0 | |